

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.421

**IA/1148/ND/2021, IA/5570/ND/2021, IA/3635/ND/2021,
IA/3329/ND/2021, IA/3214/ND/2021, IA/3165/ND/2021,
IA/3159/ND/2021, IA/3157/ND/2021, IA/3156/ND/2021,
IA/1490/ND/2021, IA/1489/ND/2021, IA/1264/ND/2021,
IA/392/ND/2021, IA/5644/ND/2022, IA/5941/ND/2021,
IA/5127/ND/2021, IA/5029/ND/2021, IA/4496/ND/2021,
IA/1412/ND/2023, IA/3032/ND/2023, IA/4933/ND/2023,
IA/4932/ND/2023, New IA/3387/ND/2024 IN IB/1226/ND/2019**

IN THE MATTER OF:

Ashish Bankar	...	Applicant
Versus		
M/s Nu Tek India Ltd	...	Respondent

Under Section 7 (IBC)

Order delivered on 05.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv. Shalinder Saini in I.A. 3159/ND/2021, Adv. Siddharth Sangal, Adv. Chirag Sharma in I.A. NO. 1490/2021, Adv. Sumit Kumar in IA/1264/ND/2021
For the PCS	:	Mr. Lovkesh Batra in IA/3387/ND/2024
For the Dep. Income Tax	:	Ruchir Bhatia SSC. Mr. Pratyaksh Gupta Mr. Annant Maan JSC"s with Adv. Abhijeet Anand
For the Liquidator	:	Adv. Sanjay Kumar Singh
For the ATC	:	Mr. Abhijit Mittal, Mr. Anukalp Jain, Ms. Shaivya Singh and Mr. Pulkit Khanduja in I.A. 1489/2021, I.A. No. 5644/2022
For the BSNL	:	Adv. Leena Tuteja a/w Adv. Ishita Kadyan In IA/3157/ND/2021
For the Huawei Telecom	:	Adv. Shivani Purohit a/w Adv. Amit Tyagi in IA/3635/ND/2021

For the Samsung India : Adv. Tarang Agarwal, Adv. Richa Deshpande in
IA/1148/ND/2021

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3387/2024:-

Learned Counsel for the Applicant present physically. Learned Counsel for the Liquidator present through VC. Learned Counsel for the Liquidator submitted that they already received copy of the Application and seeks some time to file reply. A week's time is granted to file reply. List the matter on **07.08.2024**.

IA/3159/ND/2021:-

Ld. Counsel for the Respondent is directed to complete the pleadings before the next date of hearing. . List the matter on **07.08.2024**.

All remaining applications are adjourned to **07.08.2024**.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**